



PUBLISHED BY AUTHORITY

No. 33 CUTTACK, FRIDAY, AUGUST 18, 1944

SEPARATE PAGING IS GIVEN TO THIS PART, IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

CONTENTS

	PAGE		PAGE
PART I —Appointments, Postings, Transfers, Powers, Leave and other Personal Notices.	111-114	PART VIII —Sale Notices of the Forest Department	45-48
PART II —Educational Notices, Results of Examinations, etc.	173-182	PART IX —Circulars and General Letters by the Comptroller, Orissa.	
PART III —Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments.	201-204	PART X —Acts of the Legislative Assembly of Orissa	(Nothing for publication)
PART IV —Regulations, Orders, Notifications and Rules of the Government of India, of the Government of Bihar and of the High Court. Papers extracted from the Gazette of India and Provincial Gazettes. Orders of Commandants of Volunteers Corps.	287-290	PART XI —Bills introduced into the Legislative Assembly of Orissa; Reports of Select Committees presented or to be presented to that Assembly and Bills published before introduction in that Assembly.	(Nothing for publication)
PART V —Acts of the Indian Legislature assented to by the Governor-General.		SUPPLEMENT —Resolutions, Weather and Crop Reports, etc.	223-226
PART VI —Bills introduced into the Council of the Governor-General of India and Bills published before introduction in that Council.		SUPPLEMENT (A) —Register of persons dismissed from Government service.	29-30
PART VII —Advertisements and Notices, etc.	160-176	APPENDIX —Catalogue of Books registered in Orissa	(Nothing for publication)

PART I

Appointments, Postings, Transfers, Powers, Leave and other Personal Notices

HOME DEPARTMENT NOTIFICATIONS

The 12th August 1944

No. 4235-A.—Rai Sahib Sachchidananda Misra, Deputy Collector and Secretary to the Revenue Commissioner, Orissa, is granted leave on average pay for one month and eleven days under rules 150, 155, 156 and 157 of the Orissa Service Code, with effect from the 30th July 1944.

The 15th August 1944

No. 4313-A.—Maulavi Muhammad Mujibur Rahaman, Deputy Magistrate and Deputy Collector on probation at the headquarters station of the district of Balasore, is vested with the powers under section 110 of the Code of Criminal Procedure, 1898 (V of 1898).

The 15th August 1944

No. 4322-A.—Sri Nagari Mohan Patnaik, Special Assistant Agent and Subdivisional Officer, Koraput, was granted earned leave for thirty days under rules 6 and 9 of the Orissa Leave Rules, 1939, with effect from the 24th June 1944.

The 15th August 1944

No. 4323-A.—Sri Kali Kinkar Samal, Treasury Deputy Collector, Koraput, held charge of the Koraput subdivision during the absence, on leave, of Sri Nagari Mohan Patnaik in addition to his own duties.

The 15th August 1944

No. 4325-A.—Maulavi Sirajuddin Ahmad, Deputy Magistrate and Deputy Collector on probation at the headquarters station of the district of Balasore, is appointed to be a Magistrate of the second class.

The 12th August 1944

No. 4247-P.—Mr. T. Nath, I.P., Assistant Superintendent of Police, Russelkonda, is granted leave on average pay for one month under Fundamental Rules 77 and 81, with effect from the 20th August 1944 or any subsequent date.

The 12th August 1944

No. 4248-P.—Sri Raj Kishore Mahapatra, Inspector of Police, is appointed temporarily to officiate as Deputy Superintendent of Police, Russelkonda, vice Mr. T. Nath, I.P., granted leave.

The 15th August 1944

No. 4302-P.—On return from leave, Mr. C. M. Wright-Neville, I.P., is appointed to officiate as Deputy Inspector-General of Police, Orissa.

The 15th August 1944

No. 4303-P.—On being relieved of his duties as officiating Deputy Inspector-General of Police, Orissa, Mr. F. H. C. Raynor, O.B.E., I.P., is granted leave on average pay for twelve days under Fundamental Rules 77 and 81.

The 15th August 1944

No. 4304-P.—On being relieved of his duties as officiating Superintendent of Police, Criminal Investigation Department, Mr. P. K. Mitra, I.P., is granted leave on average pay for ten days under Fundamental Rules 77 and 81.

The 15th August 1944

No. 4305-P.—Mr. A. K. Ghosh, I.P., Assistant Superintendent of Police, Koraput, is granted leave on average pay for three months under Fundamental Rules 77 and 81, with effect from the 1st September 1944 or any subsequent date.

By order of the Governor

J. E. MAHER

Chief Secretary to Government

The 15th August 1944

No. 4315-P.—The following notification, issued by the Government of Bihar, Political Department, is republished for general information.

By order of the Governor

J. E. MAHER

Chief Secretary to Government

The 7th August 1944

No. 3150-P.—On return from leave, the services of Mr. C. R. B. Murray, I.P., Deputy Inspector-General of Police, Bihar, are placed at the disposal of the Government of Orissa.

J. W. HOULTON

Chief Secretary to Government

The 16th August 1944

No. 6955-C.D.—Mr. J. R. G. Hutchison-Strachan, Fire Adviser to the Government of Orissa, is provisionally granted leave on average pay for a period of fourteen days, with effect from the 20th August 1944.

B. N. MULLIK

Deputy Secretary to Government

HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENT NOTIFICATIONS

The 15th August 1944

No. 3067-L.S.-G.—Under rule 2 (1) of the Rules for the admission and training of students at the Orissa Medical School, Cuttack, issued under Government notification No. 4799-L.S.-G., dated the 23rd September 1940, as corrected up to date, the following persons are nominated as members of the Managing Committee of the School for the academic year 1944-45:—

(1) Sri Sailendra Narayan Bhanja Doo, Tikayat of Kanika—Member and President.

(2) The Principal, Orissa Medical School—Member and Secretary, ex officio.

Members

(3) Dr. Leila Ghose, W.M.S., Superintendent of Medical Aid to Women and Children, Orissa.

(4) Sri Sudhansu Sekhar Mukherjee, Advocate, Cuttack

(5) Mr. C. V. Rao, O.B.E., Bar-at-Law, Diwan, Jeypore Estate, Koraput.

(6) Rai Bahadur Lokanath Misra, Puri

(7) Rai Bahadur M. N. Dev, Balasore

(8) Rao Bahadur T. Venkata Krishnaya, Ganjam

The 15th August 1944

No. 3071-L.S.-G.—Whereas Srijukta Janhabi Devi, a Commissioner of the Balasore Municipality, has, without having previously obtained permission from the Commissioners at a meeting of the said Municipality, absented herself from several consecutive meetings of the Commissioners exceeding four in number, held on 30th April, 24th and 31st May, 30th June, 31st July, 9th August, 31st September, 29th November, 10th and 23rd December 1941 and 31st January, 28th February and 21st March 1942; now, therefore, in exercise of the powers conferred by clause (b) of sub-section (2) of section 85 of the Bihar and Orissa Municipal Act, 1922 (Bihar and Orissa Act VII of 1922), the Governor of Orissa is hereby pleased to remove the said Srijukta Janhabi Devi from the said Municipality.

By order of the Governor
V. RAMANATHAN
Secretary to Government

DEVELOPMENT DEPARTMENT NOTIFICATION

The 15th August 1944

No. 2714-D.—Sri T. L. Narayan, Head Clerk of the Sub-Registry Office, Purusottampur in the district of Ganjam, was appointed to act as Sub-Registrar of Purusottampur from the 8th April 1944 to the 28th May 1944, vice Sri Basudeb Misra, Sub-Registrar, granted leave.

P. C. DAS
Secretary to Government

EDUCATION DEPARTMENT NOTIFICATIONS

The 14th August 1944

No. 2623-E.—Kaviraj Somanath Misra, Dolamandap-sahi, Puri, is appointed as Pandit-member to the Orissa Sanskrit Parishad, with effect from the 10th July 1944, in place of Pandit Madhusudan Mohapatra, deceased.

The 15th August 1944

No. 2633-E.—Mr. M. L. Sengupta, I.F.S., Divisional Forest Officer, Sambalpur Division, is granted leave, with effect from the 13th September 1944, for three months on average pay under Fundamental Rules 77 and 81.

The 15th August 1944

No. 2634-E.—Sri Dayamidhi Chaudhury, Assistant Conservator of Forests, is appointed to hold charge of the Sambalpur Division, vice Mr. M. L. Sengupta, on leave.

The 15th August 1944

No. 2636-E.—The following persons are appointed as Lecturers or Demonstrators in the junior branch of class II of the Orissa Educational Service on a temporary basis, with effect from the dates on which they actually join or have joined their appointments:—

English

- (1) Sri K. P. Atchuthan Pillai
- (2) Sri Kalive Viswanatham

Philosophy

- (3) Sri Srinivasa Sahu
- (4) Sri Radhanath Rath

Economics

- (5) Sri Sureschandra Dattatraya Bal
- (6) Sri Harekrishna Misra
- (7) Sri Bidyadhar Misra
- (8) Sri Sudhendu Narayan Mukhopadhyaya

Mathematics

- (9) Sri Sibakumar Panda

History

- (10) Sri Sudhangsu Mohan Patnaik
- (11) Sri P. R. Rajagopal
- (12) Sri Krishna Chandra Panigrahi

Sanskrit and Oriya

- (13) Sri Padmalochan Upadhyaya
- (14) Sri Madhusudan Shadangi

Physics

- (15) Sri I. M. Bhaskaran Nedungadi
- (16) Sri K. Sree Ramanurti
- (17) Sri Ramchandra Rajguru
- (18) Sri Gaya Prasad Diwan

Botany

- (19) Sri R. Vaidyanathan
- (20) Sri V. K. Subramanian

(for six months for the Pre-Medical Course)

Zoology

- (21) Sri Vishwa Gopal Jhingran
- (22) Sri Phanindranath Chatterji

(for six months for the Pre-Medical Course)

By order of the Governor
V. RAMANATHAN
Secretary to Government

DEPARTMENT OF SUPPLY AND TRANSPORT NOTIFICATIONS

The 9th August 1944

No. 13817-S.T.—Sri P. V. Thiruvankata Achar, Senior Accountant in the Office of the Accountant-General Madras, is appointed temporarily as Financial Adviser to the Government of Orissa in the Supply and Transport Department and *ex officio* Assistant Secretary in the Finance Section of that Department, with effect from 3rd August 1944 (forenoon) to the 30th September 1944.

By order of the Governor
C. S. JHA

Secretary to Government

The 14th August 1944

No. 14118-S.T.—Sri Bidyadhar Misra, Assistant Civil Supplies Officer, Berhampur, on being appointed Lecturer in Economics at the Sambalpur College, relieved of his duties, with effect from the date on which he actually makes over charge.

The 14th August 1944

No. 14119-S.T.—Sri Simhanchalo Chandro Panda, appointed as Assistant Civil Supplies Officer and posted to Berhampur in Ganjam district, vice Sri Bidyadhar Misra.

By order of the Governor
B. MUKERJI

Deputy Secretary to Government

The 14th August 1944

No. 14143-S.T.—Sri Somanath Nanda, Sub-Deputy Collector, whose services have been placed temporarily at the disposal of Supply and Transport Department, with effect from the 11th July 1944, in Home Department notification No. 3813-A., dated the 21st July 1944, appointed as the Assistant Civil Supplies Officer, Puri, with effect from that date.

By order of the Governor
C. S. JHA

Secretary to Government

The 16th August 1944

No. 14334-S.T.—In pursuance of clause 18 of the Motor Vehicle Spare Parts Control Order, 1944, I, C. S. Jha, Provincial Motor Transport Controller, Orissa, do hereby authorise the Motor Transport Inspectors of the districts of Koraput and Sambalpur to enter and inspect all premises in which spare parts are kept, with a view to check the stocks and any accounts or records maintained by any scheduled distributor, registered dealer, approved sub-dealer or any other person dealing in spare parts within the said districts.

C. S. JHA

Provincial Motor Transport Controller, Orissa

The 16th August 1944

No. 14345-S.T.—In pursuance of the notification of the Government of Orissa in the Department of Supply and Transport No. 8733-S.T., dated the 27th October 1943, I, C. S. Jha, Director of Food Supplies, Orissa, do hereby authorise the Deputy Commissioner of Sambalpur to grant permits to persons residing in the district of Sambalpur for movement of any foodgrain mentioned in the Schedule to the said notification or their products from any place in the said district to any other place within the Province of Orissa.

By order of the Governor

C. S. JHA

Director of Food Supplies, Orissa

PUBLIC WORKS DEPARTMENT NOTIFICATION

The 16th August 1944

No. 8395-T.—Consequent upon the resignation of Mr. B. N. Mahapatra, Minister, of the Hon'ble Prime Minister, His Excellency the Governor is pleased to appoint the Adviser to His Excellency the Governor as the President of the Orissa Board of Communication as reconstituted in Public Works Department notification No. 5315, dated the 1st July 1943.

By order of the Governor

BRIJ NARAYAN

Secretary to Government

SUBORDINATE CIVIL SERVICE HOME DEPARTMENT NOTIFICATION

The 12th August 1944

No. 4237-A.—Notification No. 19-A., dated the 1st January 1944, granting leave on average pay for 10 months to Maulavi Sirajuddin Ahmad, Sub-Deputy Collector, is cancelled.

By order of the Governor

J. E. MAHER

Chief Secretary to Government

OFFICE OF THE REVENUE COMMISSIONER
NOTIFICATION*The 10th August 1944*

No. 2314—IV-203/44-R.—Sri Nikhil Chandra De, Sub-Deputy Magistrate and Sub-Deputy Collector on probation, attached to the headquarters station of the district of Cuttack, is posted as Third Officer, Sadr subdivision in the district of Koraput.

R. A. E. WILLIAMS
Revenue Commissioner, Orissa

OFFICE OF THE DIRECTOR OF
HEALTH AND INSPECTOR-GENERAL
OF PRISONS
NOTIFICATION*The 16th August 1944*

No. 6305—Dr. Brundaban Chandra Biswal, M.B., B.S., Lecturer in Materia Medica and Medical Jurisprudence, Orissa Medical School, was granted earned leave for nineteen days from the 3rd July 1944 to the 21st July 1944 under rule 6 of the Orissa Leave Rules, 1939.

A. N. CHOPRA, LT-COL, I.M.S.
*Director of Health and Inspector-General
of Prisons, Orissa*

ORISSA EDUCATIONAL SERVICE
NOTIFICATION*The 15th August 1944*

No. 11-A.—Sri Vishwa Gopal Jhingran, who does not hold a substantive appointment under Government and is now acting as a temporary Demonstrator in Zoology in the Ravenshaw College at Cuttack, is appointed temporarily to act until further orders as a Demonstrator in Zoology in the Sambalpur College in the junior branch of class II of the Orissa Educational Service, with effect from the 15th August 1944 or any other subsequent date on which he joins the appointment.

S. C. TRIPATHI
Director of Public Instruction, Orissa

SUBORDINATE EDUCATIONAL SERVICE
NOTIFICATION*The 12th August 1944*

No. 24.—The following promotions to the upper division of the Subordinate Educational Service are sanctioned on a temporary basis, with effect from the 15th September 1943, in each case :—

INSPECTING BRANCH

1. Maulavi Rahamat Ali, an assistant master of the Sambalpur Zila School, now acting as Special Inspecting Officer for Muhammadan Education, Orissa, vice Sri Chaturbhuj Mahanti, transferred to the teaching branch.

2. Sri Manindra Chandra Mahapatra, a Sub-Inspector of Schools in the district of Cuttack, now acting as Deputy Inspector of Schools, Cuttack Sadr, vice Sri Akshay Kumar Banarji, appointed to act in the Orissa Educational Service.

TEACHING BRANCH

3. Sri Harihar Misra, an assistant master in the Balasore Zila School, now acting as an assistant master in the Puri Zila School, vice Sri Adhiraj Molan Senapati, appointed to act in the Orissa Educational Service.

4. Sri Nagendranath Kar, an assistant master (science teacher) in the Balasore Zila School, vice Sri Harimohan Patra, appointed to act in the Orissa Educational Service.

S. C. TRIPATHI
Director of Public Instruction, Orissa

CO-OPERATIVE SOCIETIES
NOTIFICATION*The 14th August 1944*

No. 7064.—Whereas it has been proved to my satisfaction that the number of members of the Jalpali Co-operative Society bearing registration No. 10/Sm of 28th April 1928 in the district of Sambalpur has been reduced to less than ten, I hereby in exercise of the power conferred by clause (b), section 42 of the Bihar and Orissa Co-operative Societies Act (VI of 1935), order the said society to be wound up.

And further, in exercise of the power conferred by sub-section (1), section 44 of the same Act, I hereby appoint the Sub-Agent in charge Bargarh Co-operative Central Bank, Limited, to be liquidator of the abovenamed society and direct that any person having any claim against it shall make the same before the liquidator within one month from date.

S. C. ROY
Deputy Registrar
Co-operative Societies, Orissa

**PUBLISHED UNDER THE AUTHORITY
OF THE HIGH COURT OF
JUDICATURE AT PATNA**

NOTIFICATION

The 4th August 1944

No. 28-A.—In partial modification of the notification No. 23-A, dated the 27th August 1943, it is hereby notified that Sri Lakshmana Panda, Munsif of Balasore in the judgeship of Cuttack-Sambalpur, is vested with powers under section 19, sub-section (2) of the Bengal, Agra and Assam Civil Courts Act, -1887 (Act XII of 1887), to try

under the ordinary procedure original suits up to Rs. 4,000 in value arising within the local limits of the Balasore and Bhadrak Munsifis.

He is also vested with the powers of a Judge of a Court of Small Causes for the trial of suits cognizable by such a Court up to the value of Rs. 250 within the local limits of the Balasore Munsifi.

By order of the High Court
A. SALISBURY
Registrar

**APPOINTMENT OF DISPENSARY
COMMITTEE MEMBERS**

NOTIFICATION

The 12th/14th August 1944

No. 3188—1-3/44-L.F.—It is hereby notified for general information that in accordance with rule 20 (b) of the Rules for the management of Hospitals and Dispensaries, Sri Madan Mohan Biswal is appointed member to the Managing Committee of the Krishnaprasad Dispensary, vice Sri Agadhu Jenna, deceased.

R. A. E. WILLIAMS
Revenue Commissioner, Orissa